

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M.P. No.1189 of 2020

Ganesh Kumar Ram Petitioner

Versus

The Union of India through Central Bureau of Investigation
..... Opp. Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mrs. Ritu Kumar, Advocate

For the C.B.I. : Mrs. Nitu Sinha, Advocate

Order No.03 Dated- 09.07.2020

Heard the parties through video conferencing.

Learned counsel for the petitioner prays for time.

Prayer for time is allowed as the last chance.

List this case three weeks after the lockdown period is over.

Animesh/

(Anil Kumar Choudhary, J.)